

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION No. 2300

TO BE ANSWERED ON MARCH 15, 2017

"ENCROACHMENT ON DDA LAND"

No. 2300

SHRI ANANDRAO ADSUL:  
DR. SHRIKANT EKNATH SHINDE:  
SHRI ADHALRAO PATIL SHIVAJIRAO:  
SHRI VINAYAK BHAURAO RAUT:  
DR. PRITAM GOPINATH MUNDE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of the Delhi Development Authority (DDA) land which is under encroachment, location-wise;
- (b) the details of the land leased out by the DDA to Government agencies/departments, location-wise;
- (c) whether DDA does not have their complete land details/records;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether DDA land is still being encroached in connivance with the DDA officials;
- (f) if so, the investigation made by the Government in this regard and the outcome thereof; and
- (g) the steps taken by the Government to digitalise the DDA land record and make it encroachment free?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

( RAO INDERJIT SINGH)

(a): Delhi Development Authority (DDA) has informed that approximately 1,451.3 acres of DDA land falling in various zones of DDA i.e. North, East, West, Rohini, South East and South West zones, is under encroachment.

(b): DDA has informed that it has leased out land at various parts of Delhi to Government Agencies / Departments, as per following details:

Sl No.	Government Agencies/Departments	Purpose	Number of Allotment	Total area in Acres (Approx.)
1.	Municipal Corporation of Delhi	Primary School	75	83
2.	Directorate of Education,, Government of National Capital Territory of Delhi (GNCTD)	Senior Secondary School	146	465
3.	Kendriya Vidyalaya Sangathan	Senior Secondary School	17	68
4.	Delhi Police	Various purpose	124	435
5.	Delhi Fire Service	Fire Station / Fire post	33	42
6.	Directorate of Higher Education, GNCTD	College/Higher Education	40	362
7.	Municipal Corporation of Delhi	Community Hall	66	27
8.	Central & State Government / Local Bodies	Various purposes	175	360
9.	Directorate of Health Department, GNCTD / Central Government Health Scheme (CGHS)	Hospital / Dispensaries	98	205
10.	Power Department, GNCTD	Power Sub Station / ESS	130	63
11.	Transport Department, GNCTD	Bus Depot/ Terminal	64	346
12.	Postal Department	Post Office	48	36
13.	Para Military Forces	Various purpose	21	261
14.	Mahanagar Telephone Nigam Limited	Telephone Exchange / Staff Quarters	33	47
15.	Government Department	Library	6	7.5
16.	Municipal Corporation of Delhi	Cremation / Buriyal Ground / Graveyard	9	17
17.	Delhi Metro Rail Corporation for Phase – I, II & III	Station / Viaduct, Terminal etc.	123	580

(c) & (d): DDA has informed that they have complete land records.

(e) & (f): No, Madam.

(g): DDA has taken the following steps:

- i. The record of acquired land of 240 villages of Delhi is available in the form of Digitalised Syzra Maps/ Massavies and Khasras.
- ii. "Bhumi Software" of DDA contains land records in digital form.
- iii. DDA has launched mobile app through which photographs of vacant land are taken periodically and uploaded on DDA server. The encroachment if any, detected through uploaded photographs or through physical verification of site, are removed immediately.

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